

**Monthly Information Bulletin on Corporate
Sector**

August, 2014

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st AUGUST, 2014

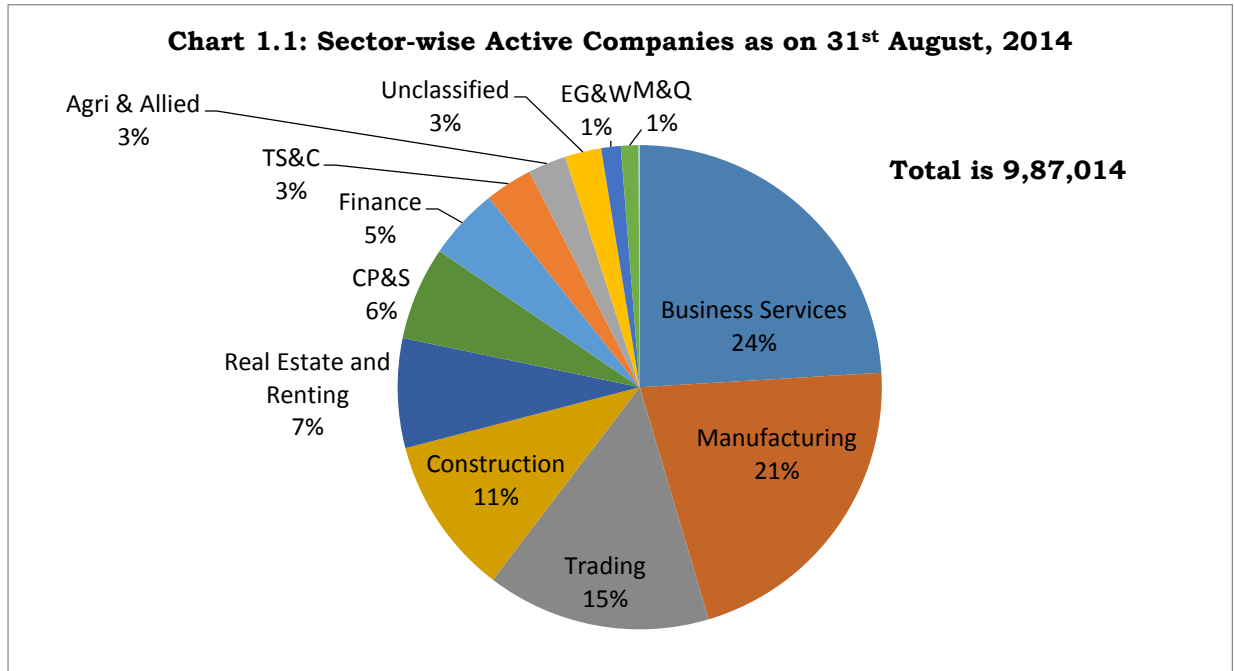
1. The total number of companies registered in the country as on 31st August, 2014, stood at 14,16,132. Of them, 2,59,692 companies were closed; 1,41,984 companies have not filed their statutory annual filings for 3 years consecutively, 24 companies were assigned dormant status as per the Companies Act, 2013; 5,140 companies were under liquidation; 22,078 companies were in the process of being struck-off and 200 companies were in the process of being re-activated. Taking the above into account, there were 9,87,014 active companies as on 31st August, 2014.

2. Out of the 2,59,692 closed companies, about 10,222 companies were liquidated/dissolved; 2,33,030 companies were defunct (and hence struck-off); 14,349 companies were amalgamated/ merged with other companies; 2,091 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 31st August, 2014.

3. Authorized Capital wise distribution of active companies as on 31st August, 2014 (**Table-1.2**) indicates that about 65.40% of companies (6,45,490 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.12% of companies (20,952 in number) have authorized capital of above Rs.10 crore each.

4. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,87,140), followed by Delhi (2,65,025) and West Bengal (1,82,697). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (2,09,126), followed by Delhi (1,91,821) and West Bengal (1,35,475) as on 31st August, 2014 (**Table-1.3**).

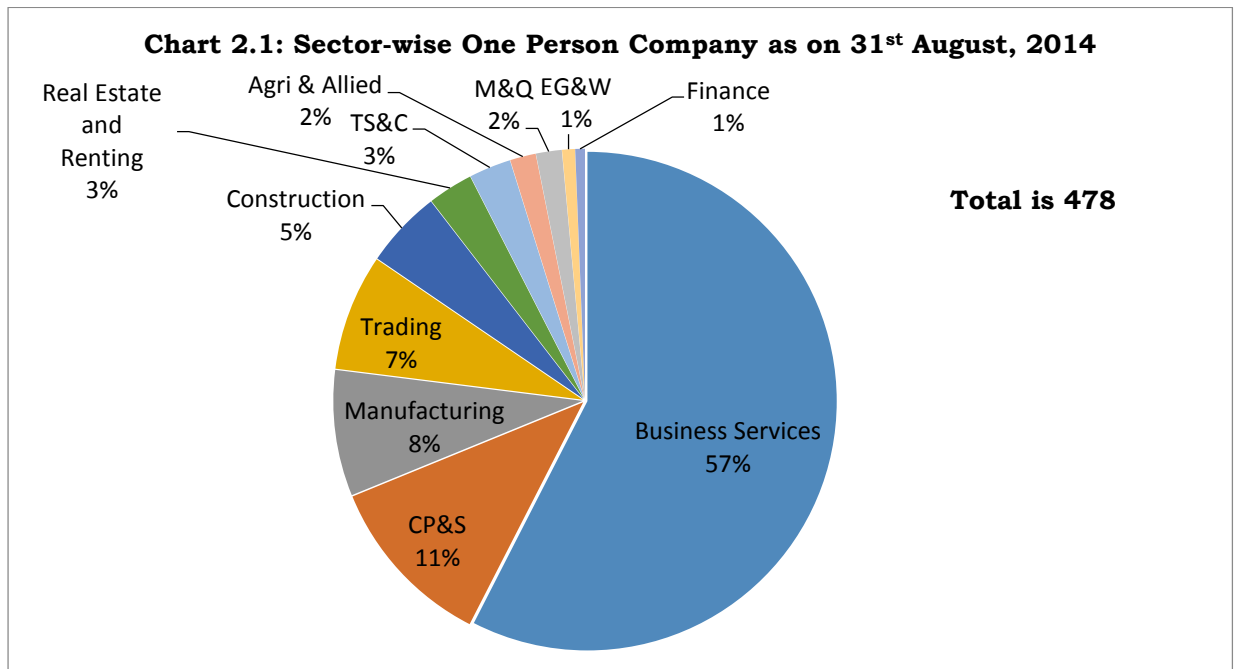
5. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.37 lakh) followed by Manufacturing (2.11 lakh), Trading (1.48 lakh) and Construction (1.04 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc.) (**Table-1.4 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication. 24,036 active companies (unclassified category) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

6. Up to 31st August, 2014, a total number of 478 One Person Companies (OPC) were registered with collective authorized capital of Rs. 11.95 crore. Economic activity wise classification of OPC up to 31st August, 2014 reveals that highest number of OPC are in Business Services (275) followed by Community, personal & Social Services (54), Manufacturing (39) and Trading (36) (**Chart 2.1**). During the month of August, 2014, a total of 218 OPC were registered with authorized capital of Rs. 4.63 crore. Economic activity wise classification of OPC during the month reveals that highest number of 132 OPC were registered in Business Services, followed by 21 in Community, personal & Social Services, 15 each in Manufacturing and Trading (**Table 2.1**). Highest number of 43 OPC were registered in Maharashtra (19.72 %) followed by 38 in Delhi (17.43 %) and 20 in Karnataka (9.17%) during the month of August 2014.

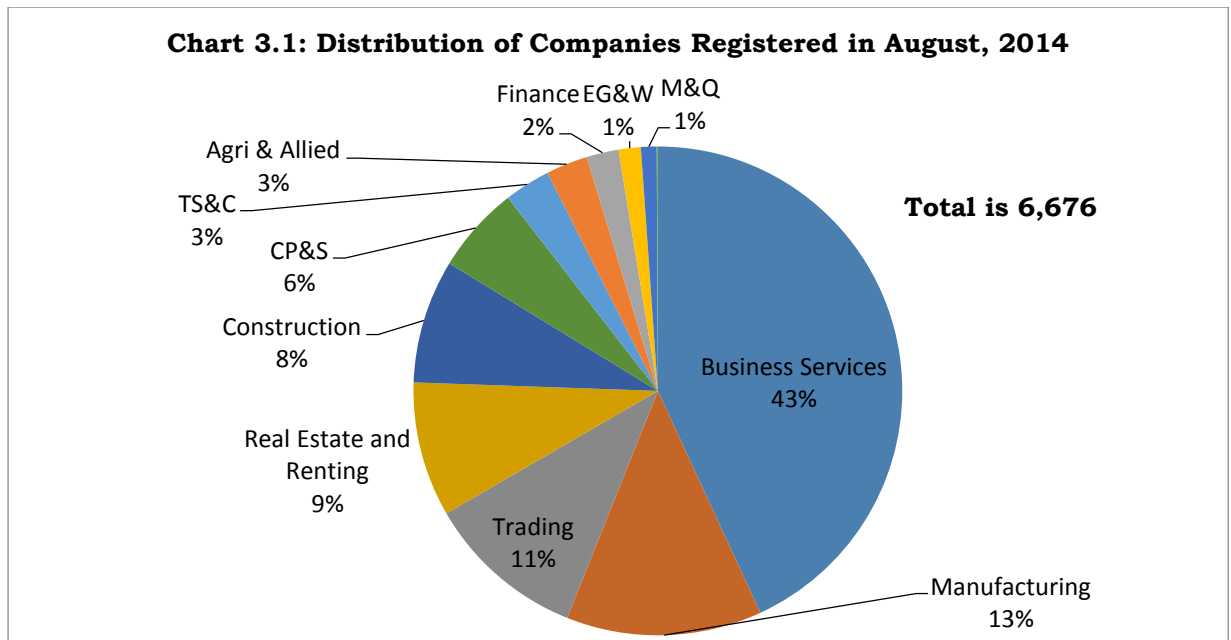


'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication.

III. REGISTRATION OF NEW COMPANIES DURING AUGUST, 2014

7. During the month of August, 2014, a total of 6,676 companies were registered with collective authorized capital of Rs. 1,005.66 crore. Of them 6,647 companies were registered as Companies Limited by Shares with authorized capital of Rs. 1,005.35 crore; 27 companies were registered as Limited by Guarantees with authorized capital of Rs. 5 lakh; 2 companies were registered as Unlimited Company with authorized capital of Rs. 26 lakh (**Table-3.1**).

8. Economic-activity wise classification of companies registered during August, 2014 (**Table-3.2 and Chart 3.1**) reveals that the predominant share of companies are in Business Services (2,878) followed by Manufacturing (864), Trading (707), Real Estate & Renting (595) and Construction (546).

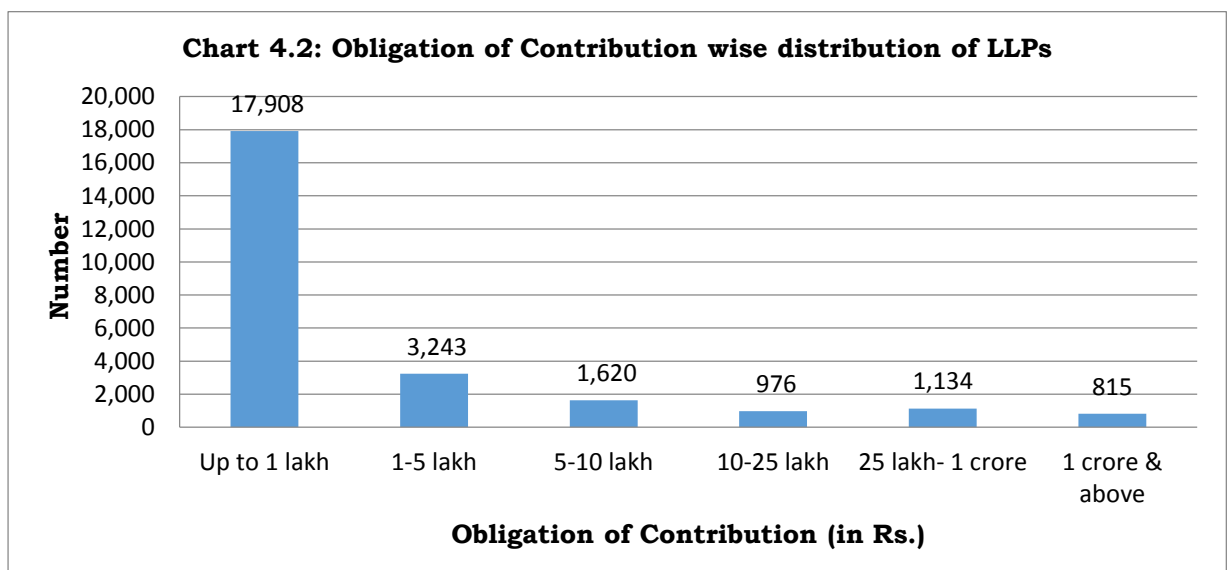


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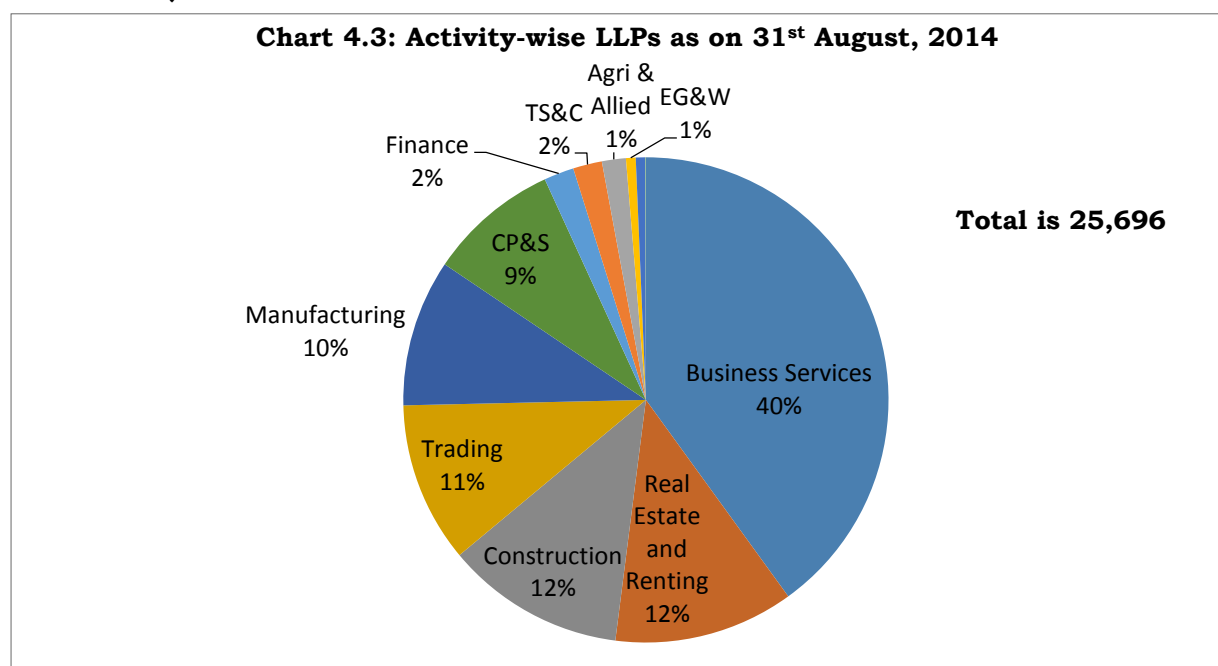
9. During August, 2014 Delhi has 1,258 (18.84%) newly registered companies, followed by Maharashtra with 1,203 (18.02%), and West Bengal with 537 (8.04%) (**Table-3.3**).

IV. Limited Liability Partnerships (LLP) and Foreign Companies

10. As on 31st August, 2014, a total number of 26,004 LLPs were registered in the country and 25,696 of them were active. About 82.31% active LLPs (21,151 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 3.17% (815 in number) of LLPs have obligation of contribution of above Rs.1 crore each (**Table-4.1 and Chart 4.2**).

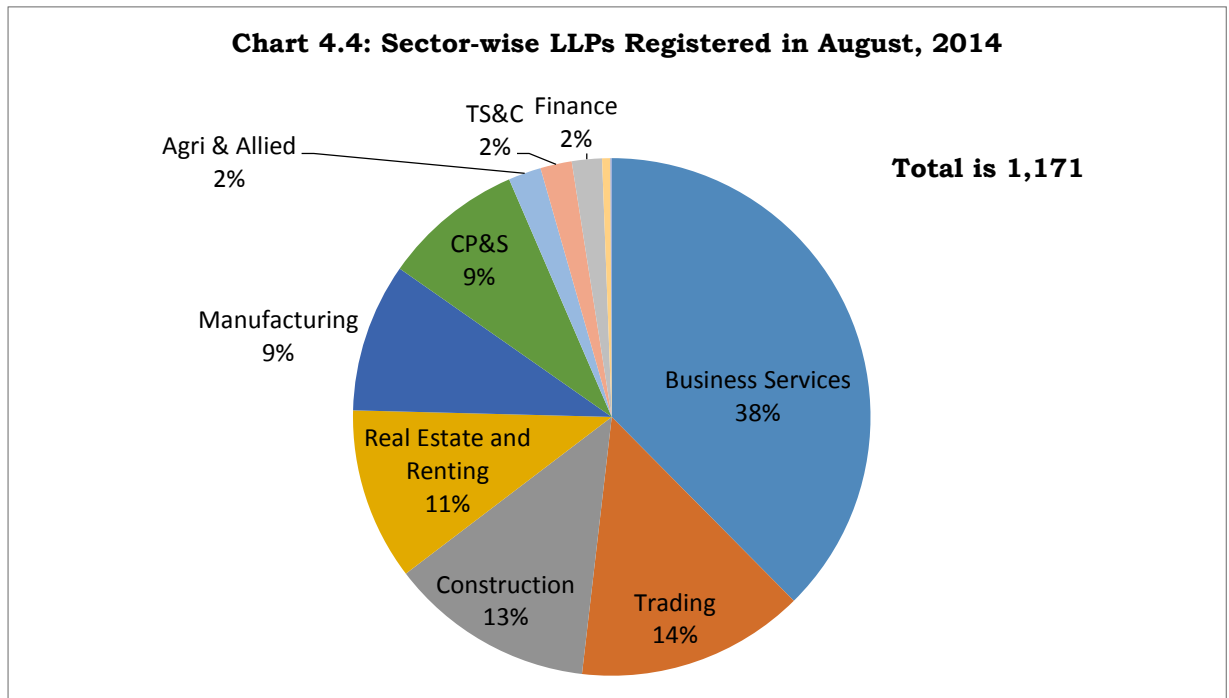


11. Broad economic sector wise classification of active LLPs as on 31st August, 2014 reveals that Service sector account for 19,371 LLPs, followed by Industry and Agriculture sectors accounting for 5,913 and 410 respectively. Economic-activity wise classification of active LLPs as on 31st August, 2014 reveals that a large number of LLPs are in Business Services (10,283) followed by Real Estate & Renting (3,082), Construction (3,068) and Trading (2,747) (**Table-4.2 and Chart 4.3**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication.

12. A total of 1,171 Limited Liability Partnerships (LLPs) were registered during August, 2014 with collective obligation of contribution of Rs.160.55 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 440 LLPs were registered in Business Services, followed by 167 in Trading and 150 in Construction (**Table-4.3 and Chart 4.4**). Highest number of 465 LLPs were registered in Maharashtra (39.71%) followed by 120 in Delhi (10.25%) during the month of August 2014.



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication.

Foreign Companies

13. As on 31st August, 2014, a total of 3,278 foreign companies were doing business in India. During the month of August, 2014, 18 foreign companies were registered in India, 9 in Maharashtra, 5 in Delhi, 2 in Tamil Nadu and 1 each in the states of Uttar Pradesh and Haryana. A total of 11 foreign companies were registered under Business Services during the month.

Table 1.1 Summary Statement on Companies in India as on 31st August, 2014		
1	Companies Registered as on 31st August, 2014	14,16,132
2	Number of Closed Companies	2,59,692
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	10,222
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	2,33,030
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	14,349
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	2,091
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	24
4	Number of Companies not having filed statutory annual filings consecutively for three years	1,41,984
5	Number of Companies under Liquidation	5,140
6	Number of Companies which are under the process of Section 560	22,078
7	Number of Companies lying AIPG (Active in Progress)	200
	Number of Active companies	9,87,014

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2: Authorized Capital-wise Active Companies as on 31st August, 2014 (Authorized Capital in Rs. Crore)							
Sl. No.	Authorized Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	330,572	3,265.00	1,565	1.31	332,137	3,266.31
2	Above 1 lakh to 5 lakh	185,731	7,840.82	9,307	463.62	195,038	8,304.44
3	Above 5 lakh to 10 lakh	112,589	10,994.92	5,726	545.83	118,315	11,540.75
4	Above 10 lakh to 25 lakh	85,231	17,712.09	5,201	1,140.06	90,432	18,852.15
5	Above 25 lakh to 50 lakh	68,832	29,799.25	5,289	2,412.55	74,121	32,211.80
6	Above 50 lakh to 1 crore	57,694	51,308.68	7,755	7,308.69	65,449	58,617.38
7	Above 1 crore to 2 crore	32,551	54,041.90	5,186	8,915.86	37,737	62,957.77
8	Above 2 crore to 5 crore	29,261	106,305.00	8,207	32,366.82	37,468	138,671.82
9	Above 5 crore to 10 crore	9,630	75,968.37	5,735	45,779.75	15,365	121,748.12
10	Above 10 crore to 25 crore	5,935	98,530.78	4,937	84,802.53	10,872	183,333.31
11	Above 25 crore to 100 crore	3,439	171,638.92	3,524	183,899.78	6,963	355,538.70
12	Above 100 crore to 500 crore	1,031	219,957.91	1,172	255,270.22	2,203	475,228.14
13	Above 500 crore to 1000 crore	120	90,765.29	222	176,733.21	342	267,498.49
14	Above 1000 crore	115	444,292.94	457	2,016,956.01	572	2,461,248.95
	Total	922,731	1,382,421.88	64,283	2,816,596.24	987,014	4,199,018.12

Table-1.3: State/UT-wise Status of companies Registered as on 31st August 2014

Sl. No.	State	Registered	Closed	Annual filings Not done for 3 years	Dor-mant	Under Liquidation	Under Struck-off	AIPG	Active
1	A&N Islands	232	5	46		-	-	2	179
2	Andhra Pradesh	20,065	1,869	5,468		53	374	5	12,296
3	Arunachal Pradesh	488	234	9		2	63	-	180
4	Assam	9,118	2,702	177		15	1,263	-	4,961
5	Bihar	18,542	2,362	1,239		42	3,363	3	11,533
6	Chandigarh	12,410	3,821	1,116		68	67	-	7,338
7	Chhattisgarh	7,295	1,032	251		1	21	2	5,988
8	Dadra & Nagar Haveli	436	38	55		-	7	-	336
9	Daman and Diu	303	58	23		1	34	-	187
10	Delhi	265,025	42,881	28,499	12	669	1,116	27	191,821
11	Goa	7,241	1,401	447		11	615	1	4,766
12	Gujarat	79,092	13,905	11,004		566	2,600	9	51,008
13	Haryana	24,316	2,406	2,184		26	104	3	19,593
14	Himachal Pradesh	4,582	1,090	426		20	118	-	2,928
15	Jammu and Kashmir	3,864	594	984		15	72	1	2,198
16	Jharkhand	8,478	1,048	630		12	775	1	6,012
17	Karnataka	75,102	15,051	8,027		492	796	12	50,724
18	Kerala	36,841	10,185	2,265		297	50	7	24,037
19	Lakshadweep	12	-	2		-	-	-	10
20	Madhya Pradesh	28,869	7,284	1,363		65	136	1	20,020
21	Maharashtra	287,140	39,927	34,604	4	1,150	2,261	68	209,126
22	Manipur	364	154	17		-	36	1	156
23	Meghalaya	927	317	14		2	72	-	522
24	Mizoram	93	53	7		-	7	-	26
25	Nagaland	468	262	25		1	36	-	144
26	Odisha	17,801	5,540	575		63	228	1	11,394
27	Puducherry	2,694	1,129	230		13	6	-	1,316
28	Punjab	25,692	8,384	2,048		113	122	-	15,025
29	Rajasthan	44,686	6,956	1,418		75	2,151	3	34,083
30	Sikkim	-	-	-		-	-	-	-
31	Tamil Nadu	111,235	27,270	15,691	1	269	1,479	28	66,497
32	Telangana	74,155	6,734	17,452		217	615	17	49,120
33	Tripura	322	80	5		-	38	-	199
34	Uttar Pradesh	61,108	11,080	4,761	1	213	602	7	44,444
35	Uttarakhand	4,439	701	87		14	265	-	3,372
36	West Bengal	182,697	43,139	835	6	655	2,586	1	135,475
	Total	1,416,132	259,692	141,984	24	5,140	22,078	200	987,014

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
2. Sikkim is not covered under the Companies Act, 1956.

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	22,307	15,168.86	2,830	32,584.69	25,137	47,753.55
II	Industry	313,884	670,810.94	25,735	1,608,742.88	339,619	2,279,553.83
1	Manufacturing	192,877	360,074.49	17,895	613,479.71	210,772	973,554.20
2	Construction	99,042	176,474.76	5,358	218,598.23	104,400	395,072.99
3	Electricity, Gas & Water Companies	11,119	108,674.89	1,734	719,847.85	12,853	828,522.74
4	Mining & Quarrying	10,846	25,586.80	748	56,817.10	11,594	82,403.90
III	Services	564,652	664,947.70	33,595	1,010,876.12	598,247	1,675,823.82
1	Business Services	227,519	234,315.34	9,837	372,175.02	237,356	606,490.36
2	Trading	141,509	128,092.89	6,252	101,307.31	147,761	229,400.20
3	Real Estate and Renting	68,356	59,466.35	3,815	31,496.92	72,171	90,963.27
4	Community, personal & Social Services	57,750	53,410.43	3,851	112,732.79	61,601	166,143.22
5	Finance	38,997	146,456.67	8,247	207,623.82	47,244	354,080.49
6	Transport, storage and Communications	29,904	42,132.37	1,460	146,128.54	31,364	188,260.91
7	Insurance	617	1,073.65	133	39,411.73	750	40,485.38
IV	Unclassified	21,888	31,494.37	2,123	164,392.55	24,011	195,886.92
	Total	922,731	1,382,421.88	64,283	2,816,596.24	987,014	4,199,018.12

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Unclassified

Sl. No.	Economic Activity	Up to 31.08.2014		During August, 2014	
		Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	8	22.00	2	3.00
II	Industry	75	339.00	33	96.00
1	Manufacturing	39	206.00	15	16.00
2	Construction	24	108.00	12	61.00
3	Electricity, Gas & Water companies	4	13.00	2	11.00
4	Mining & Quarrying	8	12.00	4	8.00
III	Services	395	833.50	183	363.50
1	Business Services	275	567.50	132	282.50
2	Trading	36	71.00	15	33.00
3	Real Estate and Renting	14	67.00	6	6.00
4	Community, personal & Social Services	54	99.00	21	29.00
5	Finance	3	3.00	2	2.00
6	Transport, storage and Communications	13	26.00	7	11.00
	Total	478	1,194.50	218	462.50

Sl. No.	Category	Number	Authorized Capital (Rs. Lakhs)
1	Company Limited by Shares	6,647	100,534.77
i	<i>Private</i>	6,520	82,034.52
ii	<i>Public</i>	127	18,500.25
2	Company Limited by Guarantees	27	5.00
i	<i>Private</i>	24	5.00
ii	<i>Public</i>	3	0.00
3	Unlimited Company	2	26.00
i	<i>Private</i>	2	26.00
ii	<i>Public</i>	0	0.00
	Total	6,676	100,565.77

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	176	4,425.00	8	40.25	184	4,465.25
II	Industry	1,544	24,083	33	9,695	1,577	33,777.66
1	Manufacturing	844	15,076.66	20	8,965.00	864	24,041.66
2	Construction	540	5,847.00	6	200.00	546	6,047.00
3	Electricity, Gas & Water Companies	91	901.00	7	530.00	98	1,431.00
4	Mining & Quarrying	69	2,258.00	-	-	69	2,258.00
III	Services	4,826	53,557.86	89	8,765.00	4,915	62,322.86
1	<i>Business Services</i>	2,853	32,078.90	25	5,365.00	2,878	37,443.90
2	<i>Trading</i>	679	5,827.50	28	2,371.00	707	8,198.50
3	<i>Community, personal & Social Services</i>	382	6,003.00	3	10.00	385	6,013.00
4	<i>Real Estate and Renting</i>	580	5,617.05	15	180.00	595	5,797.05
5	<i>Transport, storage and Communications</i>	202	1,945.00	1	100.00	203	2,045.00
6	<i>Finance</i>	126	2,028.41	16	689.00	142	2,717.41
7	<i>Insurance</i>	4	58.00	1	50.00	5	108.00
	Total	6,546	82,065.52	130	18,500.25	6,676	100,565.77

Table 3.3: State/UT-wise Registration of Companies during August, 2014

(Authorized Capital in Rs. Lakhs)

Sl. No.	State/UT	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	A&N Islands	4	31.00	-	-	4	31.00
2	Andhra Pradesh	207	2,004.17	2	25.00	209	2,029.17
3	Assam	16	560.00	-	-	16	560.00
4	Bihar	163	1,946.00	1	-	164	1,946.00
5	Chandigarh	47	263.00	2	10.00	49	273.00
6	Chhattisgarh	41	565.00	1	5.00	42	570.00
7	Dadra & Nagar Haveli	2	6.00	1	200.00	3	206.00
8	Delhi	1,232	23,246.69	26	6,626.00	1,258	29,872.69
9	Goa	14	52.00	-	-	14	52.00
10	Gujarat	306	2,430.31	9	630.00	315	3,060.31
11	Haryana	264	2,669.00	2	15.00	266	2,684.00
12	Himachal Pradesh	24	61.00	-	-	24	61.00
13	Jammu and Kashmir	16	33.00	-	-	16	33.00
14	Jharkhand	68	950.00	1	10.00	69	960.00
15	Karnataka	487	5,112.51	2	8,005.00	489	13,117.51
16	Kerala	187	5,731.40	1	500.00	188	6,231.40
17	Madhya Pradesh	120	852.10	5	170.00	125	1,022.10
18	Maharashtra	1,192	12,037.70	11	275.00	1,203	12,312.70
19	Manipur	4	22.00	-	-	4	22.00
20	Meghalaya	3	21.00	1	100.00	4	121.00
21	Nagaland	2	20.00	-	-	2	20.00
22	Odisha	89	1,066.00	2	15.25	91	1,081.25
23	Puducherry	11	38.00	-	-	11	38.00
24	Punjab	77	2,512.00	1	5.00	78	2,517.00
25	Rajasthan	147	553.50	1	5.00	148	558.50
26	Tamil Nadu	450	5,921.75	7	130.00	457	6,051.75
27	Telangana	345	4,116.14	5	860.00	350	4,976.14
28	Uttar Pradesh	483	3,992.25	32	714.00	515	4,706.25
29	Uttarakhand	25	146.00	-	-	25	146.00
30	West Bengal	520	5,106.00	17	200.00	537	5,306.00
	Total	6,546	82,065.52	130	18,500.25	6,676	100,565.77

Sl. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)
1	Up to 1 lakh	17,908	13,973.17
2	Above 1 lakh to 5 lakh	3,243	11,125.81
3	Above 5 lakh to 10 lakh	1,620	15,129.95
4	Above 10 lakh to 25 lakh	976	18,087.57
5	Above 25 lakh to 50 lakh	594	24,434.94
6	Above 50 lakh to 1 crore	540	47,088.81
7	Above 1 crore to 2 crore	251	38,600.40
8	Above 2 crore to 5 crore	277	96,968.85
9	Above 5 crore to 10 crore	115	91,107.76
10	Above 10 crore to 25 crore	81	136,064.92
11	Above 25 crore to 100 crore	81	437,680.74
12	Above 100 crore	10	244,758.01
	Total	25,696	1,175,020.94

Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	410	15,624.54
II	Industry	5,913	422,905.06
1	<i>Manufacturing</i>	2,517	124,227.72
2	<i>Construction</i>	3,068	140,576.82
3	<i>Electricity, Gas & Water Companies</i>	166	149,409.78
4	<i>Mining & Quarrying</i>	162	8,690.75
III	Services	19,371	736,479.34
1	<i>Business Services</i>	10,283	213,400.40
2	<i>Trading</i>	2,747	226,797.97
3	<i>Real Estate and Renting</i>	3,082	163,031.66
4	<i>Community, personal & Social Services</i>	2,241	53,343.45
5	<i>Finance</i>	514	75,271.23
6	<i>Transport, storage and Communications</i>	496	4,567.13
7	<i>Insurance</i>	8	67.50
IV	Unclassified	2	12.00
	Total	25,696	1,175,020.94

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 4.3: Economic Activity wise LLPs Registered during August, 2014			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	24	94.70
II	Industry	266	2,908.32
1	<i>Manufacturing</i>	109	1,835.92
2	<i>Construction</i>	150	1,066.70
3	<i>Electricity, Gas & Water companies</i>	1	0.50
4	<i>Mining & Quarrying</i>	6	5.20
III	Services	881	13,051.66
1	<i>Business Services</i>	440	1,691.85
2	<i>Trading</i>	167	1,565.23
3	<i>Real Estate and Renting</i>	126	7,662.65
4	<i>Community, personal & Social Services</i>	103	1,142.49
5	<i>Finance</i>	22	950.84
6	<i>Transport, storage and Communications</i>	23	38.60
	Total	1,171	16,054.67

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.